

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(10)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER : :

PETITION NUMBER : TCP/31/2016

NAME OF THE PETITIONER(S) : P.K.Sudheer and 5 others

NAME OF THE RESPONDENT(S) : Sree krishnapuram Hospitals Private Ltd and 11 others

UNDER SECTION : 111, 397, 398, 402, 403, 406 & 237 r/w Sch XI

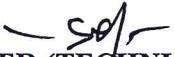
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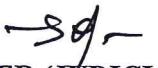
1)	S. NARAYANAN K R SURESH SOFF	S. NARAYANAN R. R. SURESH SOFF	
2)	Sandip Kumar. (Per) Hari Shankar Munni	P. m. Petition	
3.	Rajaw Raja Sekaran	Counsel for R ₁ , R ₂ , R ₃	R. R. K
4.	Prakash S. Arasu	Counsel for R ₁ , R ₃	R. S. A.

ORDER

Counsels for both the parties are present and prayed for adjournment to make final submissions. At request, time is enlarged. Put up on **15.12.2017 at 10.30 A.M.**


MEMBER (TECHNICAL)

ghk


MEMBER (JUDICIAL)